

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI

IN THE MATTER OF:

I.A.No. **02** of 2024

IN

Original Application .No. **59** of 2022**BETWEEN:**

Velagapudi Babu Rao, S/o Late Venkateswara Rao,
Aged about 65 years, Occ: Business,
R/o. D.no-24-86, Now YSR Tadigadapa Municipality,
Previously Yenamalakuduru Village, Penamaluru Mandal,
Vijayawada Rural, Krishna District, Andhra Pradesh- 520007.
Email: velagapudi.babu@yahoo.in, Phone.No. 8333978818.

... Applicant

AND

1)The State of Andhra Pradesh, Rep. by its Principal Secretary,
Major Irrigation Department, Secretariat,
Velagapudi, Amaravathi, Andhra Pradesh -522238.
Email: prlsecy_pr@ap.gov.in, Phone.No. 0863-2445509.

2) The YSR Tadigadapa Municipality, Rep.by its Commissioner ,
Tadigadapa, Krishna District, Andhra Pradesh- 521134.
Email: gptadigadapa@gmail.com, Phone.No. 9963111548.

3) The HCVijayawada Municipal Corporation, Rep.by its Commissioner,
Vijayawada, Krishna District, Andhra Pradesh -520001.
Email: mc.vijayawada@cdma.gov.in, Phone.No. 0866-2421058.

4) The Andhra Pradesh Pollution Control Board,
Rep.by its Member Secretary, D.no.33-26-14 d/2,
Near Sunrise Hospital, Pushpa Hotel Center,
Chalamalavari Street, Kasturibai Pet, Vijayawada,
Andhra Pradesh -520010.
Email: membersecy@appcb.gov.in, Phone.No. 0866-2463204.

5) The Central Pollution Control Board, Rep.by its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
Email: mccb.cpcb@nic.in, Phone.No. 011-43102030.

... Respondent/s**MEMO FILED BY THE APPLICANT**

- 1) It is submitted that, the present O.A is filed by the applicant challenging the action of the Respondent. No.02 in dumping Waste/Garbage into the Krishna River Bed and Respondent.No.03 in releasing untreated Sewage effluents from the Sewage Treatment Plant(STP) into the Krishna River by demolishing the returning wall which is constructed for the purpose of preventing the flooding of vicinity adjacent to the River.

2) Petitioner through this memo is filing the latest photographs of the location for the kind perusal of this Hon'ble Court and these photo copies are very much necessary for the effective adjudication of the Original Application. Hence the applicant may be permitted to file the latest Photographs as additional material papers to the present Original Application.

Hence, this Memo.

Be pleased to consider.

Amaravati,
Date: 16.05.2024.

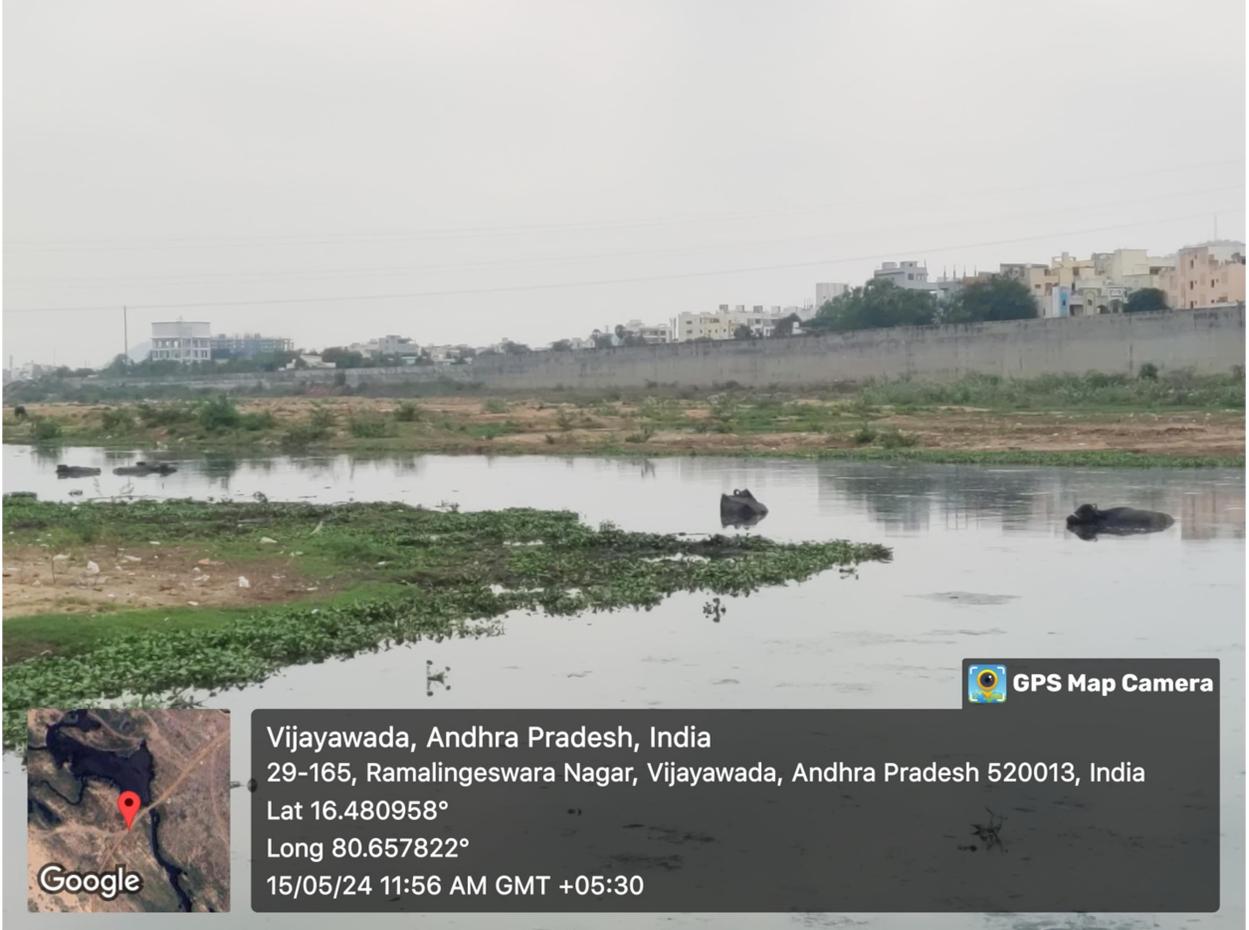

Counsel for the Applicant.

















**BEFORE THE NATIONAL GREEN
TRIBUNAL (SZ) CHENNAI**

I.A.No. 02 of 2024

IN

O.A.No. 59 of 2022

Between:

Velagapudi Babu Rao, S/o Late
Venkateswara Rao,

... Petitioner

And

The State of Andhra Pradesh and
others.

.. Respondent/s

**MEMO WITH PHOTOGRAPHS
FILED BY THE APPLICANT**

Filed by:

Kodali Madhukar,
Advocate

Counsel for the Applicant.

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Amaravati,
Date: 16-05-2024.

K. Madhukar
Counsel for the Applicant